

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

IA 89/2023 IA 144/2023 IA 157/2023 IA 224/2023 IA 225/2023 in
CP/126(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.04.2024**

NAME OF THE PARTIES: **DAULAT DOLWANI V/s TEKSONS**
PRIVATE LIMITED

Section 241(1)-242(4), 59 of the Companies Act, 2013

ORDER

IA 89/2023 IA 144/2023 IA 157/2023 IA 224/2023 IA 225/2023 in
CP/126(MB)2023

- 1) Mr. Jahaan M. Dastur, Ld. Counsel for the Petitioner and Mr. Sohaan Kinkhabwala, Ld. Counsel for the Respondent Nos. 2 to 4 are present.
- 2) Ld. Counsel for the Petitioner seeks further time to have the Valuation done; however, Ld. Counsel for the Respondent submits that their valuation of the Business and Assets is complete and the Valuation of the Brand is yet to be carried out. Counsel thus, prays for an adjournment in the present matter to get the Valuation done completely.
- 3) At request, stand over to 03.05.2024, for further consideration and hearing.

- 4) Respondents are directed to provide necessary information to the Valuation Officer for the purpose of Valuation.
- 5) Parties shall complete the Valuation Process and shall file and place on record Affidavit attaching therein Valuation Report.
- 6) Later on, Ld. Counsel for the Respondents submits that in the Order of this Bench dt. 12.12.2023 in para 6, the name of the Company is wrongly mentioned as “JDB” in stead of “JDV Automotive Engineering Private Limited”, which is the correct one. The said submissions are noted. Accordingly, this Bench deems it fit and appropriate to correct the said inadvertent error and further rectifies the order dt. 12.12.2023, to the extent that wherever in the said order the word “JDB” is mentioned that shall now be read as “JDV Automotive Engineering Private Limited”. The observation made in paragraph No. 6 of this order shall form part of the order dt. 12.12.2023. The Rest of the Order of this Bench dt. 12.12.2023, shall remain unaltered.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare